

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 1915
ANSWERED ON 02.08.2024**

Ayurvedic Doctors in Jharkhand

1915 Shri Manish Jaiswal:

Will the Minister of AYUSH be pleased to state:

- (a) the details of sanctioned posts of Ayurvedic doctors in Jharkhand, district-wise;
- (b) the total number of Ayurvedic doctors in Jharkhand till date;
- (c) whether the Government has taken steps to create awareness about Ayurvedic medicine among people who primarily rely on allopathic treatment;
- (d) if so, the details thereof; and
- (e) whether there is a shortage of doctors in Ayurvedic hospitals/dispensaries in the State of Jharkhand and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) & (b) Public Health being a State subject, sanctioning of posts of Ayurvedic doctors and filling up of those posts lies with State Government including Jharkhand. As reported by the State Government of Jharkhand, 247 posts of Ayurvedic doctors are sanctioned and district-wise details of sanctioned posts of Ayurvedic Doctors is furnished at **Annexure**. The total number of Ayurvedic doctors in Jharkhand till date as per registration in Jharkhand State AYUSH Medical Council is 316, as reported by the State Government.

(c) & (d) Ministry of Ayush is implementing the Centrally Sponsored Scheme through State/UT Governments for overall development and promotion of Ayush and supporting their efforts to create awareness about Ayush system including Ayurvedic medicine among people by providing financial assistance to them under following activities:-

- (i) Operationalisation of Ayush Health & Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) including Ayurveda.

- (ii) Co-location of Ayush facilities including Ayurveda at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- (iii) Upgradation of existing standalone Government Ayush Hospitals including Ayurveda.
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/
Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)
/Construction of building to establish new Ayush Dispensary including Ayurveda.
- (v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals including Ayurveda.
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals including Ayurveda
- (vii) Ayush Public Health Programmes.
- (viii) Behaviour Change Communication (BCC).
- (ix) Mobility support at State and District level.
- (x) Ayush Gram.
- (xi) Establishment of new Ayush colleges including Ayurveda in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (xii) Infrastructural development of Ayush Under-Graduate Institutions including Ayurveda and Ayush Post-Graduate Institutions including Ayurveda / add on PG/ Pharmacy/Para-Medical Courses including.

Further, the Ministry of Ayush also implements a Central Sector Scheme for Promotion of Information, Education and Communication (IEC) in Ayush to create awareness regarding Ayush Systems of Medicine including Ayurveda. This scheme aims to reach out to all sections of the population across the country and under this Scheme, Ministry organizes National/State level Arogya Fairs, Yoga Fests/Utsavs, Ayurveda Parvs, Celebrate Important Days of Ayush Systems including Ayurveda day, Participate in Health Fairs/ Melas & Exhibitions, Provide financial assistance for organizing seminars, workshops, conferences and conduct multimedia campaigns etc.

(e) Public health being a State subject, filling up of doctors in Ayurvedic hospitals/dispensaries in the State of Jharkhand lies with State Government. However, as reported by State Government of Jharkhand, out of 247 sanctioned posts of Ayurvedic Doctors, 213 posts are lying vacant.

Annexure**District-wise details of sanctioned posts of Ayurvedic doctors in Jharkhand:**

Sl. No.	District	Sanctioned posts of Ayurvedic doctors
1	Bokaro	12
2	Chatra	13
3	Deoghar	4
4	Dhanbad	4
5	Dumka	16
6	East Singhbhum	17
7	Garhwa	13
8	Giridih	6
9	Godda	6
10	Gumla	12
11	Hazaribagh	3
12	Jamtara	14
13	Khunti	2
14	Koderma	12
15	Latehar	13
16	Lohardaga	6
17	Pakur	13
18	Palamu	8
19	Ramgarh	1
20	Ranchi	16
21	Sahebganj	9
22	Saraikela	16
23	Simdega	11
24	West Singhbhum	20
Total		247